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DR. P. C. MITRA: What are the principal essential goods smuggled into India?

SHRI A. C. GUHA: I would rather like to know first what are the articles so categorised as essential goods according to the Member but I can say that luxury goods are mostly smuggled because there is strict restriction on their import.

DR. P. C. MITRA: Name one or two.

SHRI A. C. GUHA: Gold, diamonds, watches and then all sorts of toilet articles, cosmetics, etc.

SHRI H. P. SAKSENA: Do the Government of India maintain a list of habitual smugglers classified into those who have been convicted and those who have escaped from the clutches of law?

SHRI A. C. GUHA: If at any time they were prosecuted then their names must be in our list and I do not think we have got any list of those who have not been prosecuted or detected.

DR. P. C. MITRA: May I take it that those essential goods that are smuggled cannot be manufactured in India?

MR. CHAIRMAN: That is your presumption.

SHRI H. P. SAKSENA: What is th« approximate strength of the smuggler! in India?

SHRI A. C. GUHA: The hon. Membei may put that question to the smugglers' association.

RELEASE OF DETENUS IN PEPSU CONTESTING THE ENSUING GENERAL ELECTION THERE

- •15. SHRI PRASADARAO: Will th< Minister for STATES be pleased t(state:
- (a) the total number of person detained under the Preventive Deter tion Act, 1950 in PEPSU;
- (b) whether any such persons ar contestingi as candidates the comin general election in that State; and

(c) if the answer to part (b) above be in the affirmative whether Government propose to release these candidates?

THE MINISTER FOR HOME FAIRS AND STATES (DH. K. N. KATJU): (a) Four. » , •:

(b) Yes. ^'i.....!

(c) No.

SHRI PRASADARAO: What are the charges against those detenus who are contesting the elections?

DR. K. N. KATJU: I have not got the grounds here but the Advisory Board had confirmed the detention order.

SHRI PRASADARAO: Were any other detenus charged with the same crime released?

DR. K. N. KATJU: I want notice of that.

SHRI PRASADARAO: I* \i because they are leaders of the PEPSU Kisan Sabha and because the Government wants to push through its own legislation?

MR. CHAIRMAN: That is an insinuation. The questions are over.

WRITTEN ANSWERS TO QUESTIONS

STRIKES AND LOCK-OUTS IN ORDNANCE FACTORIES DURING THE YEARS 1952 AND

- 1. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state the number of—
 - (i) strikes; and
 - (ii) lock-outs

which occurred in ordnance factories in India during the years 1952 and 1953?